

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 193
TO BE ANSWERED ON THE 29TH NOVEMBER, 2016

INCOME OF FARMERS

*193. SHRIMATI VEENA DEVI:
SHRI KIRTI AZAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) whether the Government has conducted any 'Situation Assessment Survey of Farmers' to assess the average annual/monthly/per capita income of farmers in the country and if so, the details and the outcome thereof, State-wise;
- (b) whether the Government is considering to set up any Income Commission for Farmers on the line of Pay Commission for Central Government Employees in the country and if so, the details thereof and the time by which the said Commission is likely to be set up;
- (c) whether unemployment is increasing in the agriculture sector and if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to launch any schemes to provide financial and technological support/package to small, marginal and medium farmers in the country and if so, the details thereof; and
- (e) whether the Government is planning to promote public-private partnership for cooperative farming in the country and if so, the details thereof along with the suggestions received from the experts and the initiatives taken in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ"ããè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 193 DUE FOR REPLY ON 29TH NOVEMBER, 2016.

(a) 'Situation Assessment Survey of Farmers' were conducted by the National Sample Survey Office (NSSO) in 2003 and 2013. The first 'Situation Assessment Survey of Farmers' was conducted in rural areas of the country during NSS 59th round (January 2003- December 2003). Thereafter, during the 70th round, a repeat survey 'Situation Assessment Survey of Agricultural Households' was conducted for the reference period of the agricultural year July 2012 to June 2013. The objective of both the surveys, *inter-alia*, was to assess the income and expenditure of the agricultural households.

As per the results of the latest Survey, the average income per agricultural household from various sources is estimated at Rs. 6,426/- per month during the reference period of the agricultural year July 2012 to June 2013. Details of State/ UT-wise average monthly income per agricultural household is given in the Annexure.

(b): No, Madam.

(c): The total number of workers engaged in agriculture in the country, as per Census 2011, witnessed an increase of 12 per cent during the last decade, i.e., from 234.1 million in 2001 to 263.1 million in 2011. Moreover, the implementation of rural employment generation schemes, like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has added to employment opportunities in non-farm activities.

(d): Government is implementing a number of schemes to provide financial support/ incentive to the farmers, including small, marginal and medium farmers in the country. These schemes include, *inter-alia*, provision for supply of seeds, plant protection

chemicals, nutrients (secondary, micro and bio-nutrients), agriculture machinery and equipments, agricultural credit, etc., at subsidized rates to the farmers with special focus on small, marginal and medium farmers. Institutional support is being provided to the farmers through low crop insurance premium rates.

The technological support to the farmers is provided through a vast network of about 650 Krishi Vigyan Kendras (KVKs) of Indian Council of Agricultural Research (ICAR). The KVKs carry out the work of frontline demonstrations and extension services.

(e): Agriculture is a state subject, and primary responsibility of the state government. However, Union Government supplements the efforts of the state governments. A Model Act on Agricultural Land Leasing has been prepared to facilitate the States to enact their own Land Leasing Act. The Act may facilitate land leasing to group farming on the pattern of Joint Liability Groups (JLGs) and Farmers Producers Organizations (FPOs).

Annexure

Annexure in reference to Reply to part (a) of the Starred Question No. 193 due for reply on 29.11.2016

Average monthly income (Rs.) per agricultural household during the agricultural year July 2012 - June 2013 for different States/ Group of UTs

State	Total Income (Rs.)
Andhra Pradesh	5979
Arunachal Pradesh	10869
Assam	6695
Bihar	3558
Chattisgarh	5177
Gujarat	7926
Haryana	14434
Himachal Pradesh	8777
Jammu & Kashmir	12683
Jharkhand	4721
Karnataka	8832
Kerala	11888
Madhya Pradesh	6210
Maharashtra	7386
Manipur	8842
Meghalaya	11792
Mizoram	9099
Nagaland	10048
Odisha	4976
Punjab	18059
Rajasthan	7350
Sikkim	6798
Tamil Nadu	6980
Telangana	6311
Tripura	5429
Uttarakhand	4701
Uttar Pradesh	4923
West Bengal	3980
Group of UTs	8568
All India	6426

Source: Table 7 of NSSO report KI (70/33): Key Indicators of Situation of Agricultural Households in India.

Note: Income includes income from salary wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.
